

O.A.NO. 530 OF 1993.

ORDER DATED 20th day of August, 1999.

Misc. Application No. 261/99.

Heard Mr. B. S. Tripathy, learned counsel for Applicant and Mr. U. B. Mohapatra, learned Addl. Standing Counsel (Central) appearing for the Respondents on Miscellaneous Application No. 261/99. Respondents have filed counter to the Misc. Appl. with copy to other side. Prayer in this Misc. Application is for a direction to the Departmental Authorities to complete the process of selection and for filling up of the post of Pump Driver within a specified time period. Departmental Authorities stated that they have not filled up of the posts earlier because there was a ban order but after the ban order is lifted, they are going to initiate the process for filling of of the post of Pump Driver and the case of the petitioner will be considered, in case he files an application for the post, in time. It is submitted by the learned Additional Standing Counsel that the recruitment will be held shortly in 3rd week of September, 1999, which has also been borne out from the counter filed to the M.A. In view of this, time framed indicated in the counter by the Respondents, themselves in the counter, the MA is disposed of with a direction to the Departmental Authorities to follow the time frame indicated by them in the counter to the MA. The MA is accordingly disposed of. Let a copy of this order be given to learned counsel for both sides

Vice-Chairman

20/8/99
Member (Judl.)